

respect of branches in Haryana which have not been clubbed with Delhi/New Delhi for this purpose. A few officers from this list will be transferred to Jaipur Regional Office depending upon available surplus.

- (viii) For the purpose of repatriation of officers, who complete the stipulated stay, to Delhi/New Delhi parent Regional Office, officers will be asked to give option 6 months before completion of their stay. Endeavour will be made to repatriate officers who opt out as soon as new promotees/appointees are available. In respect of officers who are transferred from one Regional office to other Regional Office establishment, they should give their preferences when they are due for repatriation.

**EXPLANATION :** For the purpose of computing period of stay at a station, the period of leave including sick leave availed of in excess of one month per year will not be reckoned.

- (ix) Officers being given change of district should be placed at such a station on transfer from where they can not commute daily. They should invariably shift permanently to their new places of posting. It may also be clarified that these officers will eligible for repatriation only when they permanently shift to the place of posting.
- (x) In respect of the positions categorised as MMGS-II, the promotes/expected promotees/officers in the next batch of seniority out of long stay should be transferred to other Regional offices to the extent of vacancies; others to be deployed locally. For the purposes of long stay in Delhi/New Delhi, the total stay of an officer (including

his stay as JMGS-I) will be taken into consideration. Thus, those MMGS-II who have put in 5 years stay as such locally, may also be transferred out on the basis of their stay.

- (xi) For meeting requirements of officers in the Regional Offices of Jaipur and Dehradun, requirements of experienced officers will be worked out by the end of December of previous year. The total requirement thus worked out will be partially met from amongst those posted in the areas of operation of respective Regional Offices, 50% of the remaining requirement both for Jaipur and Dehradun Regional Offices will be met by transferring officers from Delhi/New Delhi, and the balance requirement in case of Dehradun Regional Office will be met by transferring officers in the long stay list Meerut and that of Jaipur from long stay list of officers from Agra Regional Office.

#### Transfer of Employees of Nationalised Banks

7194. SHRI GANGA RAM :  
SHRI SIDHA LAL MURMU :  
DR. V. VENKATESH :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 7426 on 15 April, 1983 regarding guidelines to nationalised banks regarding transfer of employees and state :

(a) the total number of employees including officers, category-wise, who have not been transferred outside Delhi/New Delhi even though they have remained posted in the branches/offices of the State Bank of India in Delhi/New Delhi for more than five years;

(b) whether all JMG. Scale—I Officers belonging to SC/ST who were

selected after a written test and interview were transferred out of Delhi in 1982 and have not yet been transferred back here; and

(c) if so, the reasons for not transferring these officers back to Delhi and also for not transferring the non-SC/ST officers out of Delhi even though they remained posted in the Delhi/New Delhi branches of State Bank of India for more than 20 years ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) State Bank of India has reported that clerical staff is not transferred out of Delhi as per the policy followed in their cases. However, as far as possible, they are given a change locally after 5 years in one branch/office. In the case of Officers, the policy is to transfer them out of Delhi after they have completed stay of roughly 7 years. However, their branches are being changed after 3 years wherever practicable.

(b) and (c). SC/ST officers of 1982 batch are being repatriated as per their Circle Transfer Policy. However, five such officers have already been transferred back to Delhi. Officers with long stay in Delhi are being transferred out as and when their turn comes. Compassionate cases of any category of officers are, however, considered sympathetically or on their merits and allowed to remain in Delhi in exceptional circumstances.

**Show Cause Notices Issued to M/s National Tobacco Co. Ltd., and M/s Indana of J.K. Industries**

**7195. SHRI RAM BHAGAT PASWAN :** Will the Minister of FINANCE be pleased to state :

(a) the details of show-cause notices issued to M/s National Tobacco Co. Ltd. and M/s Indana of J. K. Industries which are pending with details of amount involved thereof; and

(b) the steps Government propose to realise the amount thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b). The information is being collected and will be laid on the Table of the House.

**Purchase of Bales by JCI for Jute Mills in West Bengal**

**7196. SHRI SANAT KUMAR MANDAL :** Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the number of bales which the Jute Corporation in India could buy so far for supply to the jute mills in West Bengal, which had closed down on the pretext of non-availability of raw jute ;

(b) whether the imported raw jute is not of the grade in which there is a shortfall in the country ;

(c) whether in view of the predicament of thousands of jute mills workers we had been thrown out of employment, JCI proposes to enter the international market quite early in the coming season and start negotiations at right time so as to get the right kind of fibre at attractive rates, and

(d) whether considering the fact that there has been a fall in the production of jute in three consecutive years, Government propose to take necessary action for building up a buffer stock of raw jute ; and if not, the reasons therefor ?

**THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :** (a) The total quantity of raw jute procured from the domestic market by Jute Corporation of India (JCI) during the current jute season 1984-85 (July-June) so far is about 10.15 lakh bales. JCI makes purchases on behalf of the jute mills only on agency purchase terms for which an agreement is made. In addition, JCI has also imported raw jute to the extent of 1.60 lakh bales.

(b) Import of raw jute was made to supplement domestic supplies and the